

beg to move for leave to introduce a Bill further to amend Representation of the People Act, 1951.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI MOHAN SINGH: Sir, I introduce the Bill.

15.56 hrs.

#### PATNA UNIVERSITY BILL

[English]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching and residential University in the State of Bihar and to provide for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to establish and incorporate a teaching and residential University in the State of Bihar and to provide for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI RAMASHRAY PRASAD SINGH: Sir, I introduce the Bill.

15.57 hrs.

#### Fixation Authority Bill

#### GOVERNMENT OF UNION TERRITORY OF ANDAMAN AND NICOBAR ISLANDS BILL \*

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to move for leave to introduce a Bill to provide for the creation of Legislative Assembly for the Union territory of Andaman and Nicobar Islands and for matters connected therewith or incidental thereto.

I will also like to inform the House that Clause 19 of the Bill which was to be printed in thich type has not been so printed.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the creation of a Legislative Assembly for the Union territory of Andaman and Nicobar Islands and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI BASUDEB ACHARIA: Sir, I introduce the Bill.

15.58 hrs.

#### AGRICULTURAL PRODUCE PRICES FIXATION AUTHORITY BILL\*

By Shri Bhagwan Shankar Rawat